

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 112
(IB)-1879(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Om Logisticks Ltd.

....Applicant

Vs.

Bandex Packaging Pvt. Ltd.

....Respondent

Order delivered on 10.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Ms. Mahe Zehra, Adv.

For the Respondent :

ORDER

List with IB-1730/ND/2019 on the date of pronouncement.